

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Civil Contempt Petition No.203/00001/2018

(in OA 203/00143/2016)

Bilaspur, this Thursday, the 19th day of April, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Bhaskar Guha, aged about 39 years, s/o Late A.B. Guha, Presently working as CLA/SECR/BSP, R/o Near Bony Agency Devri Khurd Bilaspur Chhattisgarh 495004 – Mobile No. 9752440523.

-Petitioner

(By Advocate – A.V. Shridhar)

V e r s u s

1. Ranjanesh Sahai, Secretary Ministry of Railways, Rail Bhawan, New Delhi – 110001.

2. S.S. Soin, General Manager, South East Central Railway, Bilaspur, Chhattisgarh 495004.

3. P.C. Nayak, Chief Personnel Officer, South East Central Railway, Bilaspur, Chhattisgarh 495004.

4. Ashok Sharma, Senior Personnel Officer (GAZ), South East Central Railway, Bilaspur, Chhattisgarh 495004.

- Respondents /Contemnors

(By Advocate - Shri R.N. Pusty)

O R D E R (O R A L)

By Ramesh Singh Thakur, JM.

Learned counsel for the petitioner submits that the respondents/contemnors have already complied with the orders

passed by this Tribunal dated 24.08.2017 by issuing a fresh notification dated 15.03.2018.

2. The notification is taken on record.

3. Resultantly, the CCP is dismissed being devoid of merit. The respondents are discharged from the notice of contempt.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-